

**GOVERNMENT OF INDIA
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS**

**LOK SABHA
UNSTARRED QUESTION NO. 1301
ANSWERED ON 27TH JULY, 2023**

ROAD CONSTRUCTION UNDER CRIF

1301. ADV. DEAN KURIAKOSE:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS

सड़क परिवहन और राजमार्ग मंत्री

be pleased to state:

(a) the details of funds allocated for construction and repair of roads from Central Road and Infrastructure Fund (CRIF) during the last five financial years, State-wise;

(b) the details of roads constructed and repaired in Idukki under CRIF during the last five financial years; and

(c) the details of funds allocated to construct and repair roads in Idukki from CRIF in the ongoing financial year?

ANSWER

THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS

(SHRI NITIN JAIRAM GADKARI)

(a) to (c) The Ministry allocates funds for State Governments / Union Territories (UTs) for development and maintenance of State Roads under the Central Road and Infrastructure Fund (CRIF) Scheme as per the provisions of the Central Road and Infrastructure Fund (CRIF) Act, 2000.

Funds for State roads under CRIF Scheme are allocated State / UT – wise and not district wise. State / UT - wise details of accrual of funds and the funds released for development and maintenance of

State roads under CRIF Scheme during the last five years and the current year, including for the State of Kerala including Idukki District, are annexed.

7 State Road projects in a length of about 115 km amounting to Rs. 110 Crore have been taken up, under CRIF scheme, passing through Idukki District in the State of Kerala during the last five years. Out of these, 6 projects in 102 Km length have been completed.

ANNEXURE

ANNEXURE REFERRED TO IN REPLY TO PARTS (a) to (c) OF LOK SABHA UNSTARRED QUESTION NO. 1301 ANSWERED ON 27.07.2023 ASKED BY ADV. DEAN KURIAKOSE REGARDING ROAD CONSTRUCTION UNDER CRIF

State / UT - wise details of accrual of funds and the funds released for development and maintenance of State roads under CRIF Scheme during the last five years and the current year, including for the State of Kerala including Idukki District: -

Sr. No.	State/UT	Amount in Rs. Crore											
		2018-19		2019-20		2020-21		2021-22		2022-23		2023-24 (till 21.07.2023)	
		Accrual	Release*	Accrual	Release*	Accrual	Release*	Accrual	Release*	Accrual\$	Release*\$	Accrual\$	Release\$
1	Andhra Pradesh	330.27	326.88	349.64	350.08	325.54	322.00	334.96	300.80	380.19	356.55	420.10	0.00
2	Arunachal Pradesh	127.91	108.39	133.20	126.61	125.48	42.03	128.39	128.33	147.65	183.63	167.75	51.92
3	Assam	140.97	255.92	149.03	149.03	140.74	220.81	143.80	77.51	169.64	122.82	194.65	0.00
4	Bihar	197.71	101.49	210.35	223.16	195.30	425.93	201.16	447.06	226.47	226.47	258.43	218.36
5	Chhattisgarh	243.02	214.02	254.60	371.61	237.50	234.92	245.74	230.29	281.12	86.92	320.19	0.00
6	Goa	15.40	17.47	15.67	7.29	14.43	0.00	13.41	0.00	16.26	0.00	18.47	0.00
7	Gujarat	429.28	531.19	451.33	718.87	424.68	430.74	434.06	725.29	509.31	249.12	586.35	73.79
8	Haryana	185.06	80.93	185.10	200.77	167.73	78.54	177.05	163.71	197.73	0.00	205.63	0.00
9	Himachal Pradesh	98.98	92.56	103.27	87.12	97.27	95.95	99.74	188.01	117.73	169.05	136.32	115.18
10	Jharkhand	160.40	63.33	171.07	137.67	160.88	78.77	164.33	40.79	184.96	81.56	207.57	0.00
11	Karnataka	450.54	508.39	476.84	382.57	439.77	434.99	443.11	442.90	513.13	465.27	608.06	0.00
12	Kerala	136.74	122.85	140.54	0.00	132.26	273.99	126.77	126.71	147.19	133.46	171.14	0.00
13	Madhya Pradesh	551.98	625.70	579.67	693.25	541.01	535.13	556.21	622.93	632.99	573.96	719.10	394.63
14	Maharashtra	688.47	780.42	728.84	629.83	683.27	675.84	683.80	390.27	783.19	1,084.15	886.63	0.00
15	Manipur	36.14	12.95	38.00	12.64	35.85	13.22	36.60	13.43	42.10	13.81	48.37	0.00

Amount in Rs. Crore													
Sr. No.	State/UT	2018-19		2019-20		2020-21		2021-22		2022-23		2023-24 (till 21.07.2023)	
		Accrual	Release*	Accrual	Release*	Accrual	Release*	Accrual	Release*	Accrual\$	Release*\$	Accrual\$	Release\$
16	Meghalaya	41.04	28.53	43.34	29.10	40.81	76.93	40.63	90.55	47.51	43.08	54.83	0.00
17	Mizoram	33.06	23.40	34.55	34.55	32.56	32.28	33.14	22.06	38.20	10.96	43.62	0.00
18	Nagaland	26.70	54.70	27.87	9.29	26.44	37.41	27.02	27.00	31.31	28.39	35.54	30.03
19	Odisha	293.08	111.93	308.94	286.96	289.54	534.19	298.67	535.07	340.95	313.52	387.41	0.00
20	Punjab	158.35	170.11	159.60	259.37	148.77	141.18	149.41	193.35	176.96	106.84	195.33	0.00
21	Rajasthan	644.38	591.86	669.01	415.17	622.71	141.81	627.89	148.40	715.82	906.62	812.41	282.40
22	Sikkim	12.21	16.76	12.89	4.29	12.09	3.98	12.06	25.78	14.09	17.04	16.27	0.00
23	Tamil Nadu	367.76	416.88	379.65	262.37	352.04	503.17	350.32	350.15	402.67	377.63	457.11	0.00
24	Telangana	263.99	279.08	276.37	234.06	256.08	253.29	262.01	261.88	304.27	275.89	335.09	0.00
25	Tripura	18.44	3.44	19.13	22.03	17.89	48.84	18.49	33.76	21.23	19.42	23.94	14.66
26	Uttar Pradesh	578.63	655.91	624.31	541.09	582.69	576.36	616.59	616.29	702.42	658.75	777.40	656.86
27	Uttarakhand	99.05	85.80	103.98	42.58	97.23	61.34	98.85	98.80	114.01	378.17	129.83	109.70
28	West Bengal	212.57	138.33	224.70	451.67	209.20	136.11	213.97	287.06	240.31	217.90	275.67	0.00
29	Andaman & Nicobar Islands	20.01	20.52	20.22	6.74	15.12	15.12	15.17	10.08	17.49	15.81	19.75	0.00
30	Chandigarh	5.62	0.00	5.65	0.00	6.16	0.00	4.76	0	6.55	0.00	7.39	0.00
31	Dadar & Nagar Haveli	4.52	0.00	4.57	4.57	5.61	5.61	4.80	2.38	5.74	0.31	6.50	0.00
32	Daman & Diu	2.77	0.00	2.80	0.00								
33	Delhi	62.49	0.00	59.99	0.00	34.15	0.00	27.20	0	32.06	0.00	36.31	0.00
34	Jammu & Kashmir	348.87	344.75	137.85	152.96	94.51	79.40	96.91	321.18	113.61	343.61	128.67	0.00
35	Ladakh			103.82	17.36	246.22	96.95	250.83	0.00	289.06	83.44	326.41	0.00
36	Puducherry	12.51	0.00	12.01	4.00	8.47	8.47	7.39	5.18	10.39	7.83	11.76	0.00

* Funds to some States/UTs have been released more than the accrual of a State from the unspent balance of previous years of that State/UT.

\$ Including funds allocated/released for construction of ROBs/ RUBs/ Bridges on State Roads under SETU BANDHAN under CRIF Scheme.
